

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 504 OF 2011

SUDHANSHU TIWARI

Appellant (s)

VERSUS

PUBLIC SERVICE COMM. U.P.ALLAHABAD & ORS

Respondent(s)

WITH Civil Appeal NO. 505 of 2011
(With office report)

Date: 31/05/2012 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
(VACATION BENCH)

For Appellant(s) Mr. Rajesh Pandey, Adv.
for Mr. S.R. Setia, Adv.

For Respondent(s) Mr. Shail Kumar Dwivedi, Adv

Mr. Vikrant Yadav, Adv.
Mr. Gaurav Dhingra, Adv.
for Mr. Kamendra Mishra, Adv

Mr. Anil Kumar Jha, Adv.

Mr. Pradeep Misra, Adv.

UPON being mentioned the Court made the following
O R D E R

On the request of the counsel of either
side, list after summer vacation.

(NARENDRA PRASAD)
COURT MASTER

(RENUKA SADANA)
COURT MASTER